

G.S.R. 559 in Gazette of India dated the 30th July, 1983 under sub-section (6) of section (3) of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—7059/83.]

(2) A copy of the Indian Electricity (Amendment) Rules 1983 (Hindi and English versions) published in Notification No. G.S.R. 512 in Gazette of India dated the 16th July, 1983 under sub-section (3) of section 38 of the Indian Electricity Act, 1910 together with an explanatory statement. [Placed in Library. See No. LT—7060/83.]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working on the working of the Indian Petrochemicals Corporation Limited for the year 1982-83.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7061/83.]

(b) (i) Review by the Government on the working of the Biecco Lawrie Limited, Calcutta, for the year 1981-82.

(ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (3) above.

(5) A statement (Hindi and English versions) of Objectives and Obligations of the Indian Petrochemicals Corporation Limited. [Placed in Library. See No. LT—7062/83.]

Notification under Mines Act and Report of Court of Inquiry into Causes of accident into the Topa Coalfields, Hazaribagh (Bihar)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table—

(1) A copy of the Oil Mines Regulations, 1983 (Hindi and English versions) published in Notification No. S.O. 778(E) in Gazette of India dated the 27th October, 1983 under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT—7063/83.]

(2) A copy of the Report (Hindi and English versions) of the Court of Inquiry into the causes of accident into the Topa coalfields, Hazaribagh district (Bihar) on 16th July, 1982. [Placed in Library. See No. LT—7064/83.]

Notification under Indian Telegraph Act and Profit and Loss Account etc. of Tele-Communication Branch of Posts for 1981-82

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : I beg to lay on the Table—

(1) A copy of the Indian Telegraph (Ninth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 807(E) in Gazette of India dated the 28th October, 1983